

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1858
TO BE ANSWERED ON 16.03.2023**

FINANCIAL ASSISTANCE TO WEAKER SECTIONS

1858. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government proposes to formulate a scheme to provide financial assistance to weaker sections, such as, farm labourers, construction workers and non-farm labourers on the lines of Pradhan Mantri Kisan Samman Nidhi; and**
- (b) if so, the details thereof and if not, whether Government would give a serious thought to this aspect?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): In order to provide old age protection to the workers of unorganised sector including farm labourers, construction workers and non-farm labourers, the Government of India had launched Pradhan Mantri ShramYogi Maan-dhan Yojana(PMSYM) in February, 2019 to provide a monthly pension of Rs. 3000/- after attaining the age of 60 years. Under this scheme 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government and contribution to be paid is between Rs. 55/- to Rs. 200/- per month depending upon the age of the beneficiary.

The eligibility criteria for registration under the Pradhan Mantri ShramYogi Maan-dhan Yojana(PMSYM) is as under:

- I. Should be an unorganised worker;**
- II. Entry age between 18-40 years;**
- III. Monthly income of Rs. 15000/- or below and not a member of EPFO/ESIC/NPS (Govt. funded).**
